

<b>MONTHLY STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 28.02.2023</b>		
<b>PENDENCY IN THE HIGH COURT OF TRIPURA AS ON 28.02.2023</b>		
<b>Sl. No.</b>	<b>Category of cases (Family Court matters)</b>	<b>Pendency (As on 28.02.2023)</b>
1	MAT App	15
2	FA	13
3	FAO	2
4	Criminal Revision Petition	5
<b>Total</b>		<b>35</b>
<b>Pendency of Family Court related matters in all the Family Courts of Tripura as on 28.02.2023</b>		
<b>Sl. No</b>	<b>Name of the Family Courts</b>	<b>Pendency as on 28.02.2023</b>
1	Family Court, Agartala	926
2	Additional Family Court, Agartala	959
3	Family Court, Udaipur	524
4	Family Court, Kailashahar	448
5	Family Court, Ambassa	23
6	Family Court, Khowai	203
7	Family Court, Sonamura	163
8	Family Court, Dharmanagar	466
9	Family Court, Belonia	267
<b>Total</b>		<b>3979</b>
<b>Pendency of Family Court related matters in all the District Courts of Tripura (other than the Family Courts) as on 28.02.2023</b>		
<b>Sl. No</b>	<b>Name of the District</b>	<b>Pendency as on 28.02.2023</b>
1	West Tripura District	1
2	Gomati District	76
3	South Tripura District	55
4	Unakoti District	0
5	North Tripura District	91
6	Sepahijala District	103
7	Khowai District	0
8	Dhalai District	149
<b>Total</b>		<b>475</b>
<b>Total pendency of Family Court related matters in the District Judiciary of Tripura as on 28.02.2023</b>		
1	Family Courts	3979
2	District Courts other than the Family Courts	475
<b>Grand Total</b>		<b>4454</b>